

Title: Reported scam in DDA.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, through you, I would like to bring to the notice of the Government a very important matter on which the Government is trying to avoid Parliament and is neither responding to the issue nor making any *suo motu* statement. This is about a rock-like scam in the DDA for which a Judge of the High Court had to step down because of his unholy connections and alliances.

Mr. Chairman, Sir, I demand from the Ministry of Urban Development that they should, by the end of this week, come out with full facts of the matter and table all the documents relating to the CBI raids conducted and about the political and bureaucratic connections and also about favours granted in regard to allotment of plots to selected beneficiaries like the RSS. All the documents must be placed on the Table of the House. We cannot compromise on this scam. It is a dangerous and unprecedented scam in the history of Delhi. The Ministry was to respond to this issue today. But today the hon. Minister is not present in the House. I hope that the Minister of Parliamentary Affairs would convey this to the concerned Minister and the entire thing should be brought before this House. If this is not done by the end of this week, then we would insist for a debate on the this next week. The DDA scam cannot be overlooked.